

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.122

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Proceedings under Section 230-232 of the Companies Act**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on ..06/07/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Pavan S. Godiawala, Advocate.
For the Respondent	: Mr. Sanjeev Kumar Jain, Assistant Director for Regional Director, NWR. Ms. Dhruvi Trivedi, Advocate, on behalf of Ms. Maithili Mehta, Advocate, for the Income Tax Department.

**ORDER**

Matter stands adjourned for further consideration to 05.09.2022

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**